

Partnership Summit, 2010

600. SHRIMATI T. RATNA BAI : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Partnership Summit, 2010 has taken place;
- (b) if so, the details discussed and decisions arrived at so far; and
- (c) the present position thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir. The Partnership Summit, 2010 was held at Chennai Trade Centre, Chennai during January 22-24, 2010.

(b) and (c) The theme of the Summit was “Global Partnerships: Meeting Challenges”. During the Summit, the issues discussed included Imperatives of Economic Integration in a Globalization World; From Regional Integration to Global Partnerships; India 2039: An Affluent Society in one Generation; Destination Tamil Nadu: Leading India’s Progress; The New Trade Routes: Strengthening the Global Market Place and Investment Security: Ensuring Capital Flows.

The following three Memorandum of Understandings (MOUs) were signed during the Summit:-

- (i) Between Malaysia-India Business Council (MIBC) and Confederation of Indian Industries (CII) on institutional cooperation;
- (ii) Between Jilin Province, China and Tamil Nadu Chapter of CII to further cooperation and to encourage engagement; and
- (iii) Between Maldives and Apollo Hospitals for Management of Hospital in Maldives.

Taking EU to WTO regarding confiscation of consignments

601. SHRI A. ELAVARASAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has taken a decision on taking the European Union (EU) to the WTO for wrongful confiscation of pharmaceutical consignments from our country enroute to third world countries;
- (b) if so, the details thereof;
- (c) whether Government has consulted Brazil which is also affected by the custom laws to fight together the EU at WTO; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Government has decided to seek consultations with the European Union under the Dispute Settlement Understanding of the WTO.

(c) and (d) No, Sir.